

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.3

IA/4637/ND/2022 IN IB/241/ND/2019

IN THE MATTER OF:

M/s Bhupindra Agro Pvt. Ltd.	...	Applicant
Versus		
M/s Shri Vardhman Rice Mills Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 27.09.2022

Coram:

**MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant/Liquidator : Mr. Vatsala Kak, Adv. & Mr. Raghav
Dembla, Adv.

For the Respondent :

ORDER

IA/4637/ND/2022

This application has been filed on behalf of the Liquidator for placing on record the preliminary report. The same is taken on record subject to all just exceptions. Place it with the main file for further reference.

IA No. **4637/2022** stands disposed of.

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**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

Amit

-sd-

**DHARMINDER SINGH
MEMBER (JUDICIAL)**